NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

•

: TCP/136/(IB)/2017

NAME OF THE PETITIONER(S)

: SUYOG MERCHANDISE SHIPPING PVT LTD

NAME OF THE RESPONDENT(S)

: NISSAN MOTORS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AMI V- CAMARIA

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the amount claimed has been paid to the petitioner and they have proof of the same. Counsel for petitioner sought time to seek instructions in this regard. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

bc